

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:4446
ANSWERED ON:04.08.2009
CONSUMER RIGHTS
Rawat Shri Ashok Kumar

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether complaints have been received regarding violation of the Weights and Measures Act;
- (b) if so, the number and nature of the complaints received during the last three years and the current year, State-wise;
- (c) whether the Government proposes to strengthen consumer rights and to appoint a third party to test the samples of packaged products;
- (d) if so, whether the Government proposes to enact a comprehensive law regarding weights and measures; and
- (e) if so, the details thereof and the time by which it is likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K. V. THOMAS)

- (a) & (b): The information is being collected from States/UTs,
- (c): At present, the Government has no proposal to appoint a third party agency to test the samples of packaged products.
- (d) & (e): Does not arise.